

Subject: Result of Preliminary Examination for recruitment to the post of Stenographer (English/Hindi) in Lok Sabha and Rajya Sabha Secretariats.

On the basis of the performance in Preliminary Examination held on 24.04.2011, the candidates having the following Roll Nos. have been declared successful for appearing in the Main Examination in Parliament Complex on **19.11.2011** for which call letters are being issued separately. The Stenography Test will be held on computer. The following facilities in the computer will be disabled:

- (i) Spell Check; and (ii) Auto correct of spelling.

English Stream

17	275	611	811	1100	1334	1564	1910	2288	2641	2892
26	281	617	838	1170	1351	1569	1998	2303	2662	2934
38	287	679	871	1171	1361	1587	2043	2304	2663	2942
41	335	685	930	1223	1363	1588	2069	2311	2670	2947
47	465	696	944	1228	1365	1590	2149	2382	2681	2948
88	475	719	946	1234	1394	1608	2153	2389	2695	3012
192	486	752	962	1237	1421	1613	2163	2408	2738	3031
200	499	753	1022	1241	1427	1699	2167	2422	2795	3051
219	500	777	1058	1259	1431	1735	2183	2509	2838	
250	563	783	1061	1268	1511	1744	2204	2586	2840	
258	593	801	1084	1332	1559	1823	2263	2626	2843	

Hindi Stream

12	475	857	1370	1633	2059	2597	2801
164	553	1041	1431	1702	2177	2612	2914
281	639	1124	1480	2002	2291	2621	2954
348	660	1263	1631	2030	2586	2667	3079

- The cut-off percentage of marks in the above Preliminary Examination is 50% for UR vacancies, 45% for OBC vacancies and 40% for SC/ST vacancies in each component and aggregate. The above percentages are relaxable by 5% in case of physically handicapped persons of relevant disability and category.
- The candidates should bring copies of the following certificates duly attested by a First Class Magistrate or Gazetted Officer at the time of Main Examination:
 - Matriculation or equivalent examination certificate as proof of date of birth
 - Graduation or examination for higher educational qualification last passed [before the last date for submission of applications for the post of Stenographer (English/Hindi) in response to Advertisement No. 4/2009]
 - Category/Caste Certificate (in case of PH, SC, ST and OBC candidates)
- The candidates having Roll Nos. 54 and 1243 have been found to be ineligible for the said post. The marks secured by the remaining candidates are being put on our website <http://www.parliamentofindia.nic.in> under the link 'Recruitment'. Before finalizing the key (correct answers) to the questions, it came to the notice of Joint Recruitment Cell that the options for the answer to question nos. 2, 3 and 40 did not contain the correct answer. Three extra marks have, therefore, been allotted to all the candidates.
- The attention of candidates is drawn to the following declaration made by them in their applications to the above said post:

"I declare that I fulfil the eligibility conditions as per the advertisement and that all the statements made in this application are true, complete and correct to the best of my knowledge and belief. I understand that in the event of any information being found false or incorrect at any stage or not satisfying the eligibility conditions according to the requirements mentioned in the advertisement, my candidature/appointment is liable to be cancelled/terminated."

BY ORDER
11/13.10.2011